

By e-mail

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-04/2013/775/A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Gautam Baruah  
Special Judge, Assam,  
Guwahati.

Dated Guwahati the 18<sup>th</sup> February 2019.

Sub: **Casual Leave.**

Ref:- Your letter No. Spl/334/2019/ 16.02.2019

Sir,

With reference to the above, I am directed to inform you that your prayer for 1(one) day Casual Leave on 16.02.2019, has been granted/rejected. In your absence, the District & Sessions Judge, Kamrup (M) will remain in charge of your Court and Office.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-04/2013/776-777/A, dated 18.02.19**  
Copy to:

1. The District & Sessions Judge, Kamrup (M) for information.
- ✓ 2. The Systems Analyst, Gauhati High Court

  
**JT. REGISTRAR (VIGILANCE)**

